

ADDENDUM TO FORM G ISSUED ON 10th OCTOBER, 2025**ARYAN CASTINGS PRIVATE LIMITED****INVITATION FOR EXPRESSION OF INTEREST FOR****ARYAN CASTINGS PRIVATE LIMITED****(OPERATING IN IRON INDUSTRY)****HAVING PLANT IN LAKHAMPUR, MAHARASHTRA, INDIA.****(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

S.NO	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Aryan Castings Private Limited PAN No. AAJCA4243R CIN No – U27310MH2011PTC217012
2.	Address of the registered office	Gat No 232, Lakhampur, Tal – Dindori, Nashik, Maharashtra – 422202.
3.	URL of website	The Company has no website
4.	Details of place where majority of fixed assets are located	Gat No 232, Lakhampur, Tal – Dindori, Nashik, Maharashtra – 422202.
5.	Installed capacity of main products /services	Not Available The unit was into business of Iron castings and not operational since April 2021.
6.	Quantity and value of main products / services sold in last financial year	CD is not operational since 2021.
7.	Number of employees/ workmen	No employees at present.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last audited financials available for FY 2020-21 Other details can be obtained by e-mailing on cirparyancastings@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be availed by sending a request to cirparyancastings@gmail.com
10.	Last date for receipt of expression of interest	Revised Date – Friday, 31st October, 2025 (as extended from earlier date of Saturday, 25th October, 2025)
11.	Date of issue of provisional list of prospective resolution applicants	Revised Date – Monday, 10th November, 2025 (as extended from earlier date of Tuesday, 04th November, 2025)
12.	Last date for submission of objections to provisional list	Revised Date – Saturday, 15th November, 2025 (as extended from earlier date of Sunday, 09th November, 2025)
13.	Date of issue of final list of prospective resolution applicants	Revised Date – Monday, 17th November, 2025 (as extended from earlier date of Thursday, 13th November, 2025)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Tuesday, 18th November, 2025
15.	Last date for submission of resolution plans	Thursday, 18th December, 2025
16.	Process email id to submit Expression of Interest	cirparyancastings@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is not registered as MSME

All other terms of Detailed EOI shall remain the same.**Date: 25th October, 2025****Place: Mumbai****For Aryan Castings Private Limited****Sd/-****Ashok Kumar Golechha**
Resolution Professional**Aryan Castings Private Limited (Under CIRP)**

Reg. No: IBB/PA-002/IP-N000932/2019-2020/12973

Correspondence Address of the Resolution Professional:

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Registered Email - akgolecha9@gmail.com

Correspondence email - cirparyancastings@gmail.com